

| Annexure - 5                                    |                                       |  |                   |                           |                |                                     |   |                                      |                                    |                                   |                            |  |                          |                                    |  |
|---|---------------------------------------|--|-------------------|---------------------------|----------------|-------------------------------------|---|--------------------------------------|------------------------------------|-----------------------------------|----------------------------|--|--------------------------|------------------------------------|--|
| Name of Corporate debtor                        |                                       | S&S INDUSTRIES AND ENTERPRISES LIMITED |                   |                           |                | Date of Commencement of Liquidation |   | 09.04.2021                           |                                    | List of Stakeholders as on        |                            |  |                          | 04.08.2021                         |  |
| List of operational creditors (Government Dues) |                                       |  |                   |                           |                |                                     |   |                                      |                                    |                                   |                            |  |                          |                                    |  |
| Amount in Rs                                    |                                       |  |                   |                           |                |                                     |   |                                      |                                    |                                   |                            |  |                          |                                    |  |
| Sl.No   | Details of Claimant                   |  |                   | Details of Claim Received |                |                                     | Details of claim admitted               |                                      |                                    |                                   | Amount of Contingent claim | Amount of any mutual dues, that may be set-off | Amount of Claim Rejected | Amount of claim under verification | Remarks, if any  |
|   | Department                            | Government                             | Identification No | Date of receipt           | Amount claimed | Amount of claim admitted            | Nature of claim                         | Amount covered by lien or attachment | Whether lien / attachment removed? | % share in total amount of claims |                            |  |                          |                                    |  |
| 1   | Employees Provident Fund Organisation | Central Government                     |                   | 07.05.2021                | 9,982,940.00   | 2,396,868.00                        | Pending and retained compliance of Dues | No                                   | NA                                 | 23.09%                            | Nil                        | Nil  | 7,586,072.00             | Nil                                | 1) Verified with the books of accounts and the EPFAT order: ATA No. 3364/1311 dated 20/09/2011<br>2) Claim admitted under Government dues category<br>3) Your claim is admitted partly for Rs. 23,96,940/- under section 54(4)(e)(ii) and will be paid in priority [As the EPF's writ petition before HC is pending & no interim stay has been granted, the dues are computed and allowed as per the EPFAT order].   |
| 2   | Employees State Insurance Corporation | Central Government                     |                   | 19.02.2021                | 7,901,095.00   | 8,970,297.00                        | ESI dues                                | No                                   | NA                                 | 78.91%                            | Nil                        | Nil  | -                        | Nil                                | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Government category<br>3) Your Claim has been admitted in full for Rs.79,01,095/- In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated @ Rs.527.66/- per day as per your statement) and amounts to Rs. 10,69,202 is also admitted in full. Hence, the total claim for Rs.89,70,297/- is admitted under Section 53(1)(f). |
| TOTAL   |                                       |  |                   |                           | 17,884,035.00  | 11,367,165.00                       |   |                                      |                                    | 100%                              |                            |  | 7,586,072.00             |                                    |  |